

pose to set-up food processing units in the north-eastern region particularly in the State of Tripura;

(b) if so, the details thereof; and

(c) if not, the reasons there-for?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The North Eastern Regional Agricultural Marketing Corporation Ltd., a public sector undertaking under the Ministry of Food Processing Industries has already set up and commissioned a Pineapple Juice concentrate plant in Tripura. Modern Food Industries (India) Limited, another public sector undertaking under this Ministry has already undertaken construction work for a Pineapple Juice concentrate plant at Silcher in Assam.

[*Translation*]

Vacant Posts Reserved for SCs/STs

325. SHRI RAM SAGAR (Saidpur): Will the Minister of LABOUR be pleased to state:

(a) the total number of posts reserved for Scheduled Castes/Scheduled Tribes lying vacant in his Ministry and since when these posts are lying vacant; and

(b) the category-wise number of posts filled upto February, 1990?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Information is being collected and will be laid on the Table of the House.

[*English*]

Traders Arrested for Food Adulteration

326. SHRI RAM SAGAR (Saidpur): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of traders arrested for food adulteration during 1989, Statewise; and

(b) the action taken against them?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) There is no provision for arresting a trader for food adulteration under the Prevention of Food Adulteration Act, 1954.

(b) Does not arise.

Cancellation of Food Processing Projects

327. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have adopted a new approach to the development of food processing industries in the country;

(b) if so, the details thereof;

(c) whether Government propose to cancel some projects of the existing licences; and

(d) if so, the details thereof and reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Government has set up the Ministry of Food Processing Industries with the ob-